

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 34

CA No. 196/23
And

CP (CAA) No. 63/Chd/Pb/2022
(2nd Motion)

Under Section 230-232, CA 2013
R 11 NCLT

In the matter of:

Aqua Systems Pvt. Ltd

...Transferor Company

With

Jupiter Aqua Lines Ltd.

...Transferee Company

Present: Mr. Nahush Jain, Advocate for the petitioner Companies.
Mr. Yogesh Putney, Senior Standing Counsel for Income Tax Department.

CA No.196/23

This application has been filed under Rule 11 of the NCLT Rules, 2016 for placing on record the response to the report of the statutory authorities on behalf of the applicant companies i.e. the report of the Income Tax Department (**Annexure A-1**), report of RS/RoC (**Annexure A-2**), Report of the Official Liquidator (**Annexure A-3**), Response to the report of Income Tax Department on behalf of the petitioner Companies (**Annexure A-4**), Response to the report of RD/ROC (**Annexure A-5**) and an affidavit regarding no objection from any stakeholder against the scheme (**Annexure A-6**). The same are taken on record. Thus, CA No.196/2023 is allowed and disposed of accordingly. Registry is directed to tag the same along with the main petition.

CP (CAA) No. 63/Chd/Pb/2022

Let the matter be listed before the Regular Bench for consideration on 09.11.2023.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 26, 2023

Mukta